

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.10.2017 AT 10.30 AM $\,$

TRANSFER PETITION NO.	TP No.149/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.4/111/CB/2014
NAME OF THE COMPANY	Deccan Chronicle Holdings Limited
NAME OF THE PETITIONER(S)	T Vinayak Ravi Reddy & Others
NAME OF THE RESPONDENT(S)	Deccan Chronicle Holdings Limited & (3) Others
UNDER SECTION	111/111A

Counsel for Petitioner(s):

T	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Niranjan Reddy Benlar P. Snharsha Reddy Counsel)	Advocate	9246297760	4
A.S. Phashamth. (R)	Adv.	9000 157242	di.

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ORDER

Heard, Mr.S.Chidambaram, PCS, learned Counsel for the Petitioner, Mr.S.Niranjan Reddy, Senior Counsel, Mr.P.Sriharsha Reddy, Mr.A.S.Prashanth (R1), learned Counsel for the Respondent.

Orders Reserved.

Member (T)

Member (J)

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